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# Gujarat Appropriation (Excess Expenditure) (Fourth) Act, 2014 15 OF 2014

[26 July 2014]

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# Gujarat Appropriation (Excess Expenditure) (Fourth) Act, 2014 15 OF 2014

[26 July 2014]

#### AN ACT

to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Gujarat for the services of the financial year ending on the thirty-first day of March, 2003.

It is hereby enacted in the Sixty-fifth Year of the Republic of India as follows:-

### 1. Short title. :-

This Act may be called the Gujarat Appropriation (Excess Expenditure) (Fourth) Act, 2014.

### 2. Issue of Rs. 1,14,17,90,882 from and out of the Consolidated Fund of the State of Gujarat for the financial year 2002-2003. :-

From and out of the Consolidated Fund of the State of Gujarat, there shall be paid and applied sums not exceeding those specified in column 4 of the Schedule hereto annexed amounting in the aggregate to the sum of one hundred fourteen crores, seventeen lakhs, ninety thousand, eight hundred eighty-two rupees towards defraying the several charges which have come in course of payment during the financial year ending on the thirty-first day of March, 2003, in respect of the services and purposes specified in column 2 of the Schedule.

### 3. Appropriation. :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Gujarat by this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ending on the thirty-first day of March, 2003.

SCHEDULE						
( See sections						
2 and 3)						

			Sums not exceeding			
No. of Excess Demand / Appropriation	Services and Purposes	Revenue/ Capital	Voted by the Legislative Assembly	Charged on the Consolidated Fund	Total	
1	2	3		4		
30	Elections	Revenue	5,44,16,895		5,44,16,895	
35	State Legislature	Revenue		6,75,607	6,75,607	
40	Other Expenditure pertaining to Health and Family Welfare Department	Revenue	3,85,128		3,85,128	
42	Police	Revenue	9,86,86,462		9,86,86,462	
46	Other Expenditure pertaining to Home Department	Revenue	37,40,224		37,40,224	
60	Administration of Justice	Revenue	86,09,935		86,09,935	
61	Other Expenditure pertaining to Legal Department	Revenue	27,72,870		27,72,870	
68	Other Expenditure pertaining to Narmada, Water Resources and Water Supply Department	Revenue		43,02,283	43,02,283	
69	Panchayats, Rural Housing and Rural Development Department	Revenue	10,81,913		10,81,913	
73	Other Expenditure pertaining to Panchayats, Rural Housing and Rural Development Department	Revenue	39,04,56,957		39,04,56,957	
78	District Administration	Revenue	5,64,69,808		5,64,69,808	
80	Dangs District	Revenue	29,78,781		29,78,781	
84	Non- Residential Buildings	Revenue		24,99,584	24,99,584	
86	Roads and Bridges	Revenue	41,02,60,451		41,02,60,451	
	Other Expenditure pertaining to					

88	Roads and Buildings Department	Revenue		6,70,043	6,70,043
104	Other Expenditure pertaining to Women and Child Development Department	Revenue	10,17,83,941	20,00,000	10,37,83,941
Total: Revenu Capital		Revenue	1,12,30,33,430	1,87,57,452	1,14,17,90,882
		Capital	-	-	-
Grand Total:		1,12,30,33,430	1,87,57,452	1,14,17,90,882	